

Hirakud Project

*315. { Shri V. C. Shukla:
Shri Rameshwar Tantia:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1792 on the 23rd April, 1958 and state:

(a) the progress made in respect of implementation of stage II of the Hirakud Project; and

(b) whether Madhya Pradesh will get any share of irrigation and power when the second stage of this Project is completed?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): (a) and (b). A statement giving the requisite information is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 62].

Central Institute of Community Development

*316 { Shri Shree Narayan Das:
Shri Vajpayee:
Shri Shivananjappa:

Will the Minister of Community Development be pleased to state:

(a) whether the proposed Central Institute of Community Development has come into existence and is functioning; and

(b) the nature of its organisation, functions and programme of work?

The Minister of Community Development (Shri S. K. Dey): (a) Yes.

(b) A statement giving the required information is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 63.]

Devnoor Hydro-Electric Project

*317. Shri T. B. Vittal Rao: Will the Minister of Irrigation and Power be pleased to state:

(a) the amount given by the Central Government to the Government of Andhra Pradesh for Devnoor Hydro-electric Project till the end of July, 1958; and

(b) when the project is likely to be completed?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): (a) No amount has been given by the Central Government to the Andhra Pradesh Government specifically for the Devnoor Hydro-electric Project.

(b) The Devnoor Project is still under investigation and it is not possible to indicate the date by which it is likely to be completed.

Bhakra Dam Project

*318. Shri Harish Chandra Mathur: Will the Minister of Irrigation and Power be pleased to state:

(a) whether any re-allocation in general of Bhakra's assets including the transfer of assets to the Punjab State Electricity Board has been made; and

(b) if so, what are the broad details and nature of the scheme?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): (a) The cost of the Bhakra Dam and other common civil works of the Bhakra-Nangal Project has recently been re-allocated between Irrigation and Electricity by the Bhakra Control Board. The question of transfer of assets pertaining to the Electricity side of the project to the Punjab State Electricity Board is still under consideration

(b) According to the decision of the Bhakra Control Board, Rs. 16 crores are to be transferred to Electricity in the pre-Right Power Plant stage and a further sum of Rs. 8.92 crores after the Right Power Plant has been commissioned.